

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 46(ND)16
CA. NO.

CORAM:


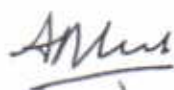
PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.07.2016 AT 02.00 P.M

NAME OF THE COMPANY: M/s. Sh. Prabhadi Singh Batra V/s. M/s. Arrena Overseas Pvt.
Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	PRAYAS ANAND	ADVOCATE	PETITIONER	
1. Mr. Saurabh Kalia	}	Adus	Respondent	
2. Ms. Aishwarya Mishra				
ORDER				

Reply has been filed by the respondents today. Rejoinder, if any, be
filed within one week.

To come up on 17.08.2016 at 2.30 p.m.

Sd/-
(Ina Malhotra)
Member Judicial

Sd/-
(R. Varadharajan)
Member Judicial